

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 12th day of *November, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00153/2013.

Anil Kumar Mishra & Ors.Applicants.

VE R S U S

Union of India and others.Respondents

Advocate for the applicants : Shri R.K. Srivastava (absent)
Advocate for the Respondents: Shri Awdhesh Rai

O R D E R

List revised. None is present for the applicants.

It is seen from the order sheets that on previous listed date i.e. 04.09.2018, none was present for the applicants. It appears that the applicants have lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**